


29.10.2018

**Minutes of the Committee sitting held on 27<sup>th</sup> October 2018, 28<sup>th</sup> October 2018 and 29<sup>th</sup> October 2018 at NGT, Chennai in Appeal No.87/2018, Vedanta Ltd. Vs. State of Tamil Nadu and Ors.**

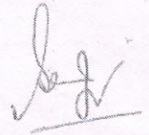
The attendance of the Parties, Advocates and Interveners have been recorded on a separate sheet.

We have heard the counsels for the Company, State of Tamil Nadu and Tamil Nadu Pollution Control Board.

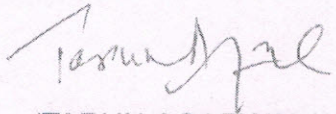
We have also heard the counsels for the interveners as well as interveners-in-person on 27<sup>th</sup> October 2018, 28<sup>th</sup> October 2018 and 29<sup>th</sup> October 2018. After lengthy arguments and submission of documents, the hearing is now concluded.

  
(H.D. VARALAXMI)

Member

  
(DR. C. SATISH GARKOTI)

Member

  
(TARUN AGARWALA)

Chairperson

